# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

#### LOK SABHA

### **UNSTARRED QUESTION NO. 4468**

ANSWERED ON-28.03.2023

#### **SVAMITVA SCHEME**

4468. SHRI ANURAG SHARMA:

SHRI MAHENDRA SINGH SOLANKY:

SHRI P.P. CHAUDHARY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government plans to provide an integrated property validation solution for rural India through SVAMITVA (Survey of Villages and Mapping with Improvised Technology in Village Areas) Scheme;
- (b) if so, the details of key features, envisaged benefits, details of villages covered and beneficiaries impacted, State-wise including Uttar Pradesh;
- (c) whether the Government proposes to expand the number of villages in the Jhansi Parliamentary Constituency, Uttar Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages. Under the scheme,

land parcels in rural inhabited area of all the villages of the country are surveyed. It helps in determination of clear ownership of property.

- (b) The scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs, including the State of Uttar Pradesh, have signed MoU with SoI. The Scheme facilitates monetisation of properties leading to ease of securing bank loans, reduction of property related disputes, comprehensive village level planning and providing a basis for assessment of property tax, which would accrue to the Gram Panchayats directly in States where it is devolved. The State-wisedetails of villages covered and beneficiaries impacted as Annexure.
- (c) and (d) The scheme aims to cover all the village household owners possessing houses in inhabited (Abadi) areas in villages of the country including Jhansi Parliamentary Constituency of Uttar Pradesh.

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 4468 answered on 28.03.2023 regarding 'SVAMITVA Scheme'.

## State-wise details of villages covered and beneficiaries impacted

(As on 22.03.2023)

	(As on 22.03.202			
S.No.	States/UTs	Drone Flying Completed in	Property Card Prepared	
			For No. of	No. of Property
		villages	villages	Cards
1	Andhra Pradesh	5160	-	-
2	Arunachal Pradesh	1817	-	-
3	Assam	811	-	-
4	Chhattisgarh	7973	326	17556
5	Dadra and Nagar Haveli and	81	75	4397
3	Daman and Diu	81	13	4397
6	Delhi	31	-	-
7	Gujarat	7171	128	22690
8	Haryana	6260	6260	2590473
9	Himachal Pradesh	4487	80	1200
10	Jammu and Kashmir	1465	180	5800
11	Jharkhand	240	2179	746632
12	Karnataka	3223	-	-
13	Kerala	120	-	-
14	Ladakh	173	25	1534
15	Lakshadweep Islands	10	-	-
16	Madhya Pradesh	43014	14282	1758779
17	Maharashtra	35168	5441	816838
18	Manipur	119	-	-
19	Mizoram	141	-	-
20	Odisha	2089	23	556
21	Pondicherry	96	92	3000
22	Punjab	4706	53	5347
23	Rajasthan	13352	709	22097
24	Sikkim	1	-	-
25	Tamil Nadu	2	-	-
26	Telangana	5	-	-
27	Uttar Pradesh	90847	35904	5217920
28	Uttarakhand	7441	7441	278229
29	Andaman and Nicobar	186	141	7409
30	Goa	410	410	782025
31	Tripura	3	-	-
Total		236602	73,749	1,22,82,482